


RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/68/2020

Dated: 10/09/2020

Ms. Meenakshi Sharma, an officer in the District Judge Cadre, presently posted as Special Judge, N.D.P.S. Cases Court No. 02, Chittorgarh who has been appointed as Presenting Officer, National Human Rights Commission, New Delhi on deputation basis for one year vide letter no. A-12014/8/2019-Estt. dated 20.08.2020 of Under Secretary (Estt.) National Human Rights Commission, New Delhi, is hereby relieved w.e.f. 11.09.2019 A/N to join her new assignment.

By Order

REGISTRAR (ADMN.)

No.Estt.A(ii)/19/1998/3820

Dated: 10/09/2020

Copy forwarded to the following for information and necessary action:-

1. P.S. to all Hon'ble Judges at Jodhpur.
 2. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench Jaipur.
 3. The Secretary to the Law Ministry, Government of Rajasthan, Jaipur
 4. The Principal Secretary to the Government, Law Department-cum-Legal Remembrance, Rajasthan, Jaipur
 5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
 6. The Secretary, Lakayukta, Sachivalaya, Jaipur
 7. Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, Block-C, GPO Complex, INA, New Delhi
 8. The Accountant General, Rajasthan, Jaipur
 9. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur.
 10. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Service Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
 11. District & Sessions Judge, Chittorgarh.
 12. All Joint Registrar / Deputy Registrar, Rajasthan High Court, Jodhpur / Bench, Jaipur
 13. The Director, Rajasthan State Judicial Academy, Jodhpur
 14. The Concerned Officer/Treasury Officer.
 15. Registrar Head Quarter at Delhi, Room No. 410, Rajasthan House, 7-Prithvi Raj Road, New Delhi-110011
 16. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur / Bench Jaipur.
- Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/
RJS Leave/Jr. Actt./Building Cell


REGISTRAR (ADMN.)